

## **Constitution of Benches during Summer Vacation, 2015 at Allahabad.**

### **(1) Week commencing from 01.06.2015.**

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|---|--|---|
| 1 | Hon. V.K. Shukla, J.<br>Hon. Yashwant Varma, J.        | Division bench urgent civil matters; including PILs (civil and criminal).                   |
| 2 | Hon. Arvind Kumar Tripathi, J.<br>Hon. Vipin Sinha, J. | Division bench criminal matters.  |
| 3 | Hon. Pankaj Naqvi, J.                                  | Criminal matters (except bail applications, applications under Sections 482 & 483 Cr.P.C.). |
| 4 | Hon. Manoj Misra, J.                                   | Applications under Sections 482 & 483 Cr.P. C..   |
| 5 | Hon. Ramesh Sinha, J.                                  | Major bail applications.  |
| 6 | Hon. K.N. Bajpayee, J.                                 | Minor bail applications   |
| 7 | Hon. Anjani Kumar Mishra, J.                           | Urgent civil matters (except service matters) cognizable by Single Judge.                   |
| 8 | Hon. V.K. Birla, J.                                    | Urgent service matters cognizable by Single Judge.  |

### **(2) Week commencing from 08.06.2015**

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| 1 | Hon. V.K. Shukla, J.<br>Hon. Sudhir Kumar Saxena, J.          | Division bench urgent civil matters including PILs (civil and criminal).           |
| 2 | Hon. Vikram Nath, J.<br>Hon. Amar Singh Chauhan, J.           | Division bench criminal matters.   |
| 3 | Hon. Sudhir Kumar Saxena, J.<br><u>(After Division Bench)</u> | Minor bail applications.   |
| 4 | Hon. M.C. Tripathi, J.  | Urgent civil matters (except service matters) cognizable by Single Judge.          |
| 5 | Hon. V.K. Birla, J.   | Urgent service matters cognizable by Single Judge.                                 |
| 6 | Hon. Ranjana Pandya, J.                                       | (i) Major bail applications.<br>(ii) Criminal matters (except minor applications). |

### **(3) Week commencing from 15.06.2015.**

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|---|---|--|
| 1 | Hon. Arun Tandon, J.<br>Hon. Sunita Agarwal, J. | Division bench urgent civil matters including PILs (civil and criminal). |
| 2 | Hon. Sudhir Agarwal, J.<br>Hon. S.B. Singh, J.  | Division bench criminal matters.   |
| 3 | Hon. Manoj Kumar Gupta, J.                      | Urgent service matters cognizable by Single Judge.                       |

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|---|----------------------------|---|
| 4 | Hon. Suneet Kumar, J.      | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 5 | Hon. Vijay Laxshmi, J.     | Criminal matters (except bail applications).                              |
| 6 | Hon. Harsh Kumar, J.       | Major bail applications.  |
| 7 | Hon. Vinod Kumar Misra, J. | Minor bail applications.  |

**(4) Week commencing from 22.06.2015 and for 29.06.2015 and 30.06.2015.**

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|---|---|--|
| 1 | Hon. Dilip Gupta, J.<br>Hon. Ashwani Kumar Mishra, J. | Division bench urgent civil matters including PILs (civil and criminal).   |
| 2 | Hon. Sudhir Agarwal, J.<br>Hon. Mukhtar Ahmad, J.     | Division bench criminal matters.   |
| 3 | Hon. Ran Vijai Singh, J.                              | Urgent civil matters (except service matters) cognizable by Single Judge.  |
| 4 | Hon. Bharat Bhushan, J.                               | (i) Applications under Sections 482 & 483 Cr.P. C.<br>(ii) Criminal writs.   |
| 5 | Hon. Bachchoo Lal, J.                                 | Major bail applications.   |
| 6 | Hon. S.P. Kesarwani, J.                               | Urgent service matters cognizable by Single Judge.   |
| 7 | Hon. Suneet Kumar, J.                                 | Criminal Revisions.  |
| 8 | Hon. Harsh Kumar, J.                                  | (i) Criminal matters (except major bail applications, Applications under Sections 482& 483 Cr.P.C., criminal revisions and criminal writs).<br>(ii) Minor bail applications. |

**Senior Vacation Judge at Allahabad**

1. Hon'ble Mr. Justice V.K. Shukla : weeks commencing from **01.06.2015** and from **08.06.2015**.
2. Hon'ble Mr. Justice Arun Tandon : week commencing from **15.06.2015**.
3. Hon'ble Mr. Justice Dilip Gupta : week commencing from **22.06.2015 and for 29.06.2015 and 30.06.2015**

**CHIEF JUSTICE**  
**05.05.2015**